## HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

## <u>R.O.C.NO. 1118/SO/2023</u>

## DATED:20.06.2023

## **CIRCULAR NO:11/2023**

- **SUB:** High Court for the State of Telangana e-mail received from Sri B.Biswas, JSA (Administration), Department of Justice, Ministry of Law and Justice, to organise and participate the "International Yoga Day" by all the Judicial Officers in the State, which is celebrated on 21<sup>st</sup> June 2023 Considered and decided to organise the "International Yoga Day" on 21<sup>st</sup> June, 2023 from 7:00 a.m., to 7:45 a.m., in all the Courts functioning in the State Certain Instructions Issued.
- **REF**: e-mail dated 19.06.2023, from Sri B.Biswas, JSA (Administration), Department of Justice, Ministry of Law and Justice. New Delhi.

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The Hon'ble the Chief Justice is decided to celebrate "International Yoga Day" in all the Courts functioning in the State of Telangana on 21<sup>st</sup> June, 2023.

All the Unit Heads in the State of Telangana, are directed to celebrate "International Yoga Day" on 21<sup>st</sup> June, 2023, in all the Courts functioning in their Unit, with the Judicial Officers and stakeholders from 7:00 a.m., to 7:45 a.m. The Unit Heads shall collect the soft copies of the photographs from all the Courts functioning in their Unit including Headquarters and forward the said photographs to the Registrar General, High Court for the State of Telangana, Hyderabad, through e-mail for uploading those photos in the official website of the Government of India.



То

- 1) The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana (with a request to place the same before His Lordship's kind perusal).
- 2) All the Unit Heads in the State of Telangana.
- 3) All the Registrars, High Court for the State of Telangana.